

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEON SYNTHETICS LIMITED

1	NAME OF CORPORATE PERSON	ZEON SYNTHETICS LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	08/10/1986
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17297WB1986PLC041374
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	15B HEMANTA BASU SARANI, KOLKATA - 700001, West Bengal.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12-09-2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HANSRAJ JARIA 36, Abinash Sashmal Lane Belegghata, Phoolbagan Near Pawanputra Hotel Kolkata-700010, West Bengal. Email: : zeonsynvolliq@gmail.com Mobile: 9831648654 / 9836400884 IBBI Registration No: IBBI/IPA-002/IP-N00835/2019-2020/12663
8	LAST DATE FOR SUBMISSION OF CLAIMS	12-10-2025

Notice is hereby given that **ZEON SYNTHETICS LIMITED** has commenced voluntary liquidation on 12-09-2025.

The stakeholders of **ZEON SYNTHETICS LIMITED** are hereby called upon to submit a proof of their claims, on or before 12-10-2025, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/09/2025

(HANSRAJ JARIA)

Place: Kolkata

Liquidator


SHIVALIK SMALL FINANCE BANK LTD.
 Registered Office : 501, Salcon Aurum, Jasola District Centre, New Delhi - 110025
 CIN : U65900DL2020PLC366027

AUCTION NOTICE
 The following borrowers of Shivalik Small Finance Bank Ltd. are hereby informed that Gold Loan/s availed by them from the Bank have not been adjusted by them despite various demands and notices including individual notices issued by the Bank. All borrowers are hereby informed that it has been decided to auction the Gold ornaments kept as security with the Bank and accordingly has been fixed at 11:00 am in the branch premises from where the loan was availed. All, including the borrowers, account holders and public at large can participate in this auction on as per the terms and conditions of auction.

Auction date is 26-09-2025 @ 11:00 am.			
S. NO	Branch	Account No.	Acct Holder name
1	INDIRAPURAM	101942522650	SUSHMA SINGH
2	INDIRAPURAM	101942522649	CHANCHAL K SINGH

The Bank reserves the right to delete any account from the auction or cancel the auction without any prior notice.

Authorised Officer, Shivalik Small Finance Bank Ltd.


SBI CHHOTO ANDULIA BRANCH (08858)
 Chapra, Bangaljihi, Dist. - Nadia. Pin - 741123
 West Bengal, Phone : (03472) 271163
 E-mail : sbi.08858@sbi.co.in

Gold Ornaments
Auction Notice

Sahidul Islam had availed Gold Loan from **SBI Chhoto Andulia Branch** by pledging gold ornaments, has defaulted in repaying as per schedule. The customer has not properly responded to the notice/ notices or the notice returned undelivered. In these circumstances, it has been decided by the competent Authority that if the gold loan(s) is/ are not liquidated before **4 P.M. on (25.09.2025)**, the day of auction, i.e. **(26.09.2025)** pledged ornaments will be publicly auctioned at under mentioned time and date at the branch premises without further notice. All expenses incurred in this connection will be borne by the borrower(s). Bank reserves the right to postpone/withdraw the auction at any time and stop the auction in the middle. Successful bidder can pay the full amount and obtain possession of ornaments.

Borrower Name: Sahidul Islam					
Sl. No.	Date of Auction	Proposed Time of Auction	Purity (Carat)	Weight of Gold Ornaments (Gms)	No. of Items
1.	26.09.2025	3.00 P.M To 4 P.M.	22 C	Gr. Wt. 78.400 Net Wt.75.300	2 PC Ring with 6 PC Chain
2.	26.09.2025	3.00 P.M To 4 P.M	22 C	Gr. Wt. 27.900 Net Wt.26.400	2 PC Earring with 2 PC Churi

Date: 17.09.2025
Place: Chhoto Andulia

Authorised Officer
State Bank of India


इंडियन बैंक Indian Bank
 इलाहाबाद ALLAHABAD

ZONAL OFFICE : BARASAT
 54, K. N. C. Road, Barasat, West Bengal, Pin - 700 124
 Ph. No. : 033 2552 5255
 E-mail : zobarasat@indianbank.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

APPENDIX - IV - A [See Proviso to Rule 8(6) & 9(1)]
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) & 9(1) of the Security Interest (Enforcement) Rules, 2002.
 Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged/charged to the Secured Creditor, the **Symbolic Possession** of which has been taken by the Authorized Officer of **Indian Bank, Khardah Branch (Secured Creditor)**, will be sold on **"As is where is basis", "As is what is basis", and "Whatever there is basis" on 10.10.2025** for recovery of **Rs. 24,01,213.73** (Rupees Twenty Four Lakhs One Thousand Two Hundred Thirteen and Seventy Three Paise only) as on **02.09.2025** with further interest, costs, other charges and expenses thereon due to **Indian Bank, Khardah Branch (Secured Creditor)** from **M/s. Classic Garments (Borrower), Proprietor : Rana Roy, 37/594, Kalyan Nagar, Pansila, P.O. - Pansila, North 24 Parganas, Kolkata - 700 112.**
 The specific details of the property intended to be brought to sale through e-auction mode is enumerated below :

Sl. No.	a) Name of Account / Borrower / Guarantor / Mortgagee b) Name of the Branch	Detailed Description of Immovable Property	Secured Creditors Outstanding Dues	a) Reserve Price b) EMD Amount c) Bid Increment Amount d) Property ID e) Encumbrance on Property f) Type of Possession
1.	a) M/s. Classic Garments (Borrower), Proprietor : Rana Roy 37/594, Kalyan Nagar, Pansila, P.O. - Pansila, North 24 Parganas, Kolkata - 700 112. Sri Rana Roy (Proprietor - Mortgagee) , S/o. Late Rakhal Chandra Roy 37/594, Kalyan Nagar, Pansila, P.O. - Pansila, North 24 Parganas, Kolkata - 700 112. Smt. Mina Roy (Guarantor) , W/o. Late Rakhal Chandra Roy 37/594, Kalyan Nagar, Pansila, P.O. - Pansila, North 24 Parganas, Kolkata - 700 112. b) Khardah Branch	All the piece and parcel of Bastu Land measuring about more or less 2 Cottah 4 Chittak 23 Sq.ft. alongwith building thereon under Mouza - Kerulia, J.L. No. 6, RS Khatian No. 38, Touzi No. 12, RS Dag No. 235, Re. Sa. No. 11, Holding No. 37/594, Kalyan Nagar within Khardah Municipality, Ward No. 5, Dist. - North 24 Parganas. Registered in Book-1, CD Vol No. 12, Pages from 8327 to 8342 being No. 04735 / 2014. Boundaries of Land : North By - House of Sri Paritosh Chakraborty, South By - 20 ft wide Municipal Road, East By - 6 ft wide Common Passage, West By - House of Late Nripen Malakar. The property stands in the name of Rana Roy, S/o. Late Rakhal Chandra Roy.	Rs. 24,01,213.73 (Rupees Twenty Four Lakhs One Thousand Two Hundred Thirteen and Seventy Three Paise only) as on 02.09.2025 with further interest, costs, other charges and expenses thereon. c) Rs. 10,00,000 (Rupees Ten Thousand only) d) IDIB50267316677 e) Best of knowledge and information of the Authorised Officer, there is no Encumbrance on the Property f) Symbolic Possession	

Contact Person : Branch Manager and Mobile No. 90803 25097

(*) Sale Price should be above Reserve Price.

Date and Time of E-auction : Date - 10.10.2025; Time - 11.00 A.M. to 04.00 P.M.
Platform of E-auction Service Provider : https://baanknet.com

Bidders are advised to visit the website (<https://baanknet.com>) of our e-auction service provider PSB Alliance Pvt. Ltd. to participate in online bid. For Technical Assistance Please call **PSB Alliance Pvt. Ltd. Helpdesk No. 82912 20220**, email ID : **support.BAANKNET@psballiance.com** and other help line numbers available in service providers helpdesk. For Registration status with PSB Alliance Pvt. Ltd. and EMD status, please contact **support.BAANKNET@psballiance.com**.
 For property details and photograph of the property and auction terms and conditions please visit : <https://baanknet.com> and for clarifications related to this portal, please contact **Helpdesk No. 82912 20220**
Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://baanknet.com

NOTE : THIS IS ALSO A NOTICE TO THE BORROWER(S) / MORTGAGOR(S) / GUARANTOR(S)

Date : 02.09.2025 / Place : Barasat

Authorised Officer / Indian Bank


इंडियन बैंक Indian Bank
 इलाहाबाद ALLAHABAD

ZONAL OFFICE : BARASAT
 54, K. N. C. Road, Barasat
 West Bengal, Pin - 700 124

APPENDIX IV [See Rule 8(1)]
POSSESSION NOTICE
 (For Immovable Property)

[Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002]
 Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement (Security) Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002, the Authorized Officer issued Demand Notices on the dates noted against each Account as mentioned hereinbelow, calling upon them to repay the amount within 60 days from the date of receipt of the said Notice.
 The Borrower(s) / Mortgageor(s) / Guarantor(s) having failed to repay the amount, notices are hereby given to the under noted borrowers and the public in general that the undersigned has taken possession of the property/ies described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rules 8 & 9 of the said Rules on the dates mentioned against each Account.
 The Borrower(s) / Mortgageor(s) / Guarantor(s) in particular and the public in general is hereby cautioned not to deal with the property/ies and any dealing with the property/ies will be subject to the charge of **Indian Bank** for the amounts and interests thereon mentioned against each account herein below. The attention of the Borrowers detailed hereunder is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the Secured Assets.

Sl. No.	a) Name of the Branch b) Name of the Account c) Name of the Borrower / Guarantor (Owner of Property)	Description of the Charged / Mortgaged Property (All the part & parcel of the Property consisting of)	a) Date of Demand Notice b) Date of Possession c) Amount Outstanding as on the date of Demand Notice (Amount in Rs.)
1.	a) Basirhat Branch b) Borrower & Mortgageor : Mr. Chandri Prasad Dutta, S/o. Late Atul Krishna Dutta Vill - Chhoto Jirakpur, P.O. - Basirhat, P.S. - Basirahat, North 24 Parganas Pin - 743 429.	All that piece and parcel of Land and building measuring more or less 5.10 Decimal with two storied building lying and situated comprising of land measuring 2.50 Decimal more or less at Mouza - Basirhat, J.L. No. 43, Touzi No. 604, RS Khatian no. 3285, Previous Khatian no. 3393, Present own LR Khatian No. 12653, RS & LR Dag No. 1982 And land measuring 2.60 Decimal more or less at Mouza - Jirakpur, J.L. No. 94, RS Khatian No. 1862, Previous LR Khatian No. 3585, Present own LR Khatian No. 5118, RS & LR Dag No. 115 within Basirhat Municipality, Ward No. 21, North 24 Parganas. registered at Office of the A.D.S.R. - Basirhat and recorded in Book No. 1, CD Volume No. 10, Pages from 3926 to 3941 being Deed No. 02593 for the year 2008. The Property is butted and bounded by : North : Drain, then Debashish Dey and others, South : Common Passage, East : Subodh Nandi, West : Land Prasanta Dey. The Property stands in the name of Mr. Chandri Prasad Dutta resident of Chhoto Jirakpur, P.O. & P.S. - Basirhat, District - North 24 Parganas, State - West Bengal, Pin - 743 412.	a) 16.05.2025 b) 12.09.2025 c) Rs. 3,70,184.00 (Rupees Three Lakhs Seventy Thousand One Hundred and Eighty Four only) as on 16.05.2025 and interest & other charges thereon.
2.	a) Basirhat Branch b) 1. Borrower & Mortgageor : Mr. Palash Ghosh, S/o. Gour Chandra Ghosh Vill & P.O. - Soladanga, P.S. - Basirhat Dist. - North 24 Parganas, West Bengal, Pin - 743 429. c) Co-borrower & Mortgageor : Mrs. Pallabi Ghosh, W/o. Palash Ghosh Vill & P.O. - Soladanga, P.S. - Basirhat Dist. - North 24 Parganas, West Bengal, Pin - 743 429. d) Guarantor : Mr. Gour Chandra Ghosh, S/o. Late Nimani Ghosh Vill & P.O. - Soladanga, P.S. - Basirhat Dist. - North 24 Parganas, West Bengal, Pin - 743 429.	All that piece and parcel of Land and Building comprised of G+2 residential building measuring of area more or less 3 Cottahs 4 Sq.ft. comprising of 1 Cottah 8 Chittak 2 Sq.ft. under Mouza - Basirhat, Pargana - Balliya, Mazumder Bagan, J.L. No. 43, Ward No. 09, Basirhat Municipality, Holding No. 213/573, Dag No. 4865 Part, Sabek Khatian No. 2390, Hal Khatian No. 4104, 4105, 4106, 4107, 4108, 4109, 4110 & 4111, Hal Khatian (Kri) No. 10452 & 428, Hal Khatian (Kri) 11959 & 11960, Presently Khatian No. 14252, P.S. - Basirhat, Dist. - North 24 Parganas registered in Book - 1, CD Volume No. 3, Page from 2781 to 2796 being No. 00777 for the year 2010, in name of Pallabi Ghosh and 1 Cottah 8 Chittak 2 Sq.ft. under Mouza - Basirhat, Pargana-Balliya, Mazumder Bagan, J.L. No. 43, Ward No. 09, Basirhat Municipality, Holding No. 213/573, Dag No. 4865 Part, Sabek Khatian No. 2390, Hal Khatian No. 4104, 4105, 4106, 4107, 4108, 4109, 4110 & 4111, Hal Khatian (Kri) No. 10452 & 428, Hal Khatian (Kri) 11959 & 11960, Presently Khatian No. 14251, P.S. - Basirhat, Dist. - North 24 Parganas registered in Book - 1, CD Volume No. 3, Page from 2734 to 2750 being No. 00774 for the year 2010, in the name of Palash Ghosh . The Property is butted and bounded by : North : By Road, South : Property of Rabin Das, East : By the 6ft. wide Municipal Road, West : Property of Debdas Das. The Property stands in the name of Mrs. Pallabi Ghosh, W/o. Palash Ghosh and Sri Palash Ghosh, S/o. Gour Chandra Ghosh resident of Vill & P.O. - Soladanga, P.S. - Basirhat, District - North 24 Parganas, State - West Bengal, Pin - 743 429.	a) 25.06.2025 b) 12.09.2025 c) Rs. 6,41,273.00 (Rupees Six Lakhs Forty One Thousand Two Hundred Seventy Three only) as on 23.06.2025 and interest & other charges thereon.

Date : 12.09.2025
Place : Barasat

Authorised Officer
Indian Bank

Tender Notice
 Patashpur-I Panchayat Samity invites e-Tender as follows:-

NIT No: & Date	Work description	Last date and time for receipt of bids through e-procurement
NIT-WBEO/Pat-I/NIT-16/ 2025-26 dt. 13.09.2025 & NIT-WBEO/Pat-I/ NIT-17/2025-26 dt-16.09.2025	19 nos scheme is tendered under APAS 20 nos scheme is tendered under APAS	20.09.2025 23.09.2025

The details can be obtained from website www.wbtenders.gov.in

Sd/-
Executive Officer
Patashpur-I Panchayat Samity


SBI BAGUIATI BRANCH (01488)
 Aswimi Nagar, V I P Road, Baguiati,
 Kolkata- 700059, E-mail : sbi.01488@sbi.co.in

Gold Ornaments
Auction Notice

Rajesh Saraf had availed Gold Loan from **SBI Baguiati Branch** by pledging gold ornaments, has defaulted in repaying as per schedule. The customer has not properly responded to the notice/ notices or the notice returned undelivered. In these circumstances, it has been decided by the competent Authority that if the gold loan(s) is / are not liquidated before **4 P.M. on (26.09.2025)**, the day of auction, i.e. **(03.10.2025)** pledged ornaments will be publicly auctioned at under mentioned time and date at the branch premises without further notice. All expenses incurred in this connection will be borne by the borrower(s). Bank reserves the right to postpone/withdraw the auction at any time and stop the auction in the middle. Successful bidder can pay the full amount and obtain possession of ornaments.

Borrower Name: Rajesh Saraf					
Sl. No.	Date of Auction	Proposed Time of Auction	Purity (Carat)	Weight of Gold Ornaments (Gms)	No. of Items
1.	03.10.2025	3.00 P.M To 4 P.M.	22 C	Gr. Wt. 5.650 Net Wt. 5.300	1 PC Chain
2.	03.10.2025	3.00 P.M To 4 P.M	18 C	Gr. Wt. 6.100 Net Wt. 5.300	3 PC Finger Ring with 1 PC Locket
3.	03.10.2025	3.00 P.M To 4 P.M	18 C	Gr. Wt. 0.620 Net Wt. 0.400	2 PC Earring

Date: 17.09.2025
Place: Baguiati

Authorised Officer
State Bank of India

FORM A
PUBLIC ANNOUNCEMENT
 (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
 FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEON SYNTHETICS LIMITED

1	NAME OF CORPORATE PERSON	ZEON SYNTHETICS LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	08/10/1986
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17297WB1986PLC041374
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	15B HEMANTA BASU SARANI, KOLKATA - 700001, West Bengal.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12-09-2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HANSRAJ JARIA 36, Abinash Sashmal Lane Belegghata, Phoolbagan Near Pawanputra Hotel, Kolkata-700010, West Bengal. Email: zeonsynvnlq@gmail.com Mobile: 9831648654 / 9836400884 IBBI Registration No. IBBI/PA-002/IP- N00835/2019-2020/12663
8	LAST DATE FOR SUBMISSION OF CLAIMS	12-10-2025

Notice is hereby given that ZEON SYNTHETICS LIMITED has commenced voluntary liquidation on 12-09-2025.
 The stakeholders of ZEON SYNTHETICS LIMITED are hereby called upon to submit a proof of their claims, on or before 12-10-2025, to the Liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/09/2025
Place: Kolkata

(HANSRAJ JARIA)
Liquidator

POSSESSION NOTICE
 (for immovable property)

Whereas,

The undersigned being the Authorized Officer of **SAMMAAN CAPITAL LIMITED (CIN:L65922DL2005PLC136029)** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED**) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated **20.06.2025** calling upon the Borrower(s) **SANKAR BHATTACHARYA and SMITH BHATTACHARJEE** to repay the amount mentioned in the Notice being **Rs. 31,42,156.52 (Rupees Thirty One Lakhs Forty Two Thousand One Hundred Fifty Six And Paise Fifty Two Only)** against Loan Account No. **HHLKOK00256983** as on **19.06.2025** and interest thereon within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on **13.09.2025**.

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **SAMMAAN CAPITAL LIMITED** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED**) for an amount of **Rs. 31,42,156.52 (Rupees Thirty One Lakhs Forty Two Thousand One Hundred Fifty Six And Paise Fifty Two Only)** as on **19.06.2025** and interest thereon.

The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY	
ALL THAT PIECE AND PARCEL, OF HOMESTEAD LAND, MEASURING 1 (ONE), COTTAH 6 (SIX), CHITTAKS 17 (SEVENTEEN) SQ. FT., BE THE SAME OR A LITTLE MORE OR LESS, TOGETHER WITH TWO STORIED BUILDING, STANDING THEREON MEASURING ABOUT 1380 SQ. FT., (GROUND FLOOR 480 SQ. FT., MEZZANINE FLOOR 300 SQ. FT., AND 1ST FLOOR 600 SQ. FT., AND COVERED GARAGE 120 SQ. FT., LYING AND SITUATE IN E.P. NO. 1080 A, S.P. NO. 2351/1, IN C.S. PLOT NO. 2241(P) & 2244(P), OF MOUZA, ARAKPUR, J.L. NO.39, BEING MUNICIPAL PREMISES NO. 35/6/27/1, MINAPARA ROAD, CORRESPONDING TO MAILING ADDRESS 6/80/3/1, BEJOYGARH COLONY, WARD NO 95, POLICE STATION-JADAVPUR, KOLKATA-700032, TOGETHER WITH ALL RIGHTS, OF EASEMENTS, ANNEXED THERETO, WHICH IS BUTTED AND BOUNDED BY:	
ON THE EAST	: BY E. P. NO. 1081
ON THE WEST	: BY 30 FT. WIDE ROAD
ON THE NORTH	: BY E. P. NO. 1080
ON THE SOUTH	: BY E. P. NO. 1080 & 1079

Sd/-
Date : 13.09.2025
Place : KOLKATA

Authorised Officer
SAMMAAN CAPITAL LIMITED
(FORMERLY KNOWN AS INDIABULLS HOUSING FINANCE LIMITED)

FORM NO. INC-26
 (Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014)
 Advertisement to be published in the newspaper for shifting of Registered Office from One State to another

Before the Regional Director, Eastern Region
 In the matter of Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014
 AND
 In the matter of PUSPA TRADING PRIVATE LIMITED having it's Registered office at "707A, GATE NO. 1 PODDAR COURT 18 RABINDRA SARANI, KOLKATA, WEST BENGAL, INDIA, 700001"
 ...Petitioner

Notice is hereby given to the General Public that the Company proposes to make application under Section 13 of the Companies Act, 2013, to the Regional Director, Eastern Region seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 9th September 2025 to enable the company to change it's Registered office from "West Bengal" to "Chhattisgarh". Any person whose interest is likely to be affected by the proposed alteration may deliver an objection in writing along with reasons to the Regional Director, Eastern Region at the Address Corporate Bhawan, 6th Floor Plot No.IIIF116, in AA-IIIFRajarat, New Town, Akandakeshari, Kolkata-700135 within 21 days from the date of publication of this notice, with a copy simultaneously served upon the Company at its Registered Office at the address mentioned above.

FOR AND ON BEHALF OF
PUSPA TRADING PRIVATE LIMITED
Sd/-
Date:13.09.2025 Rakesh Sarangi (Director)
DIN:01097074 Place : Kolkata

FORM NO. INC-26
 (Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014)
 Advertisement to be published in the newspaper for shifting of Registered Office from One State to another

Before the Regional Director, Eastern Region
 In the matter of Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014
 AND
 In the matter of NKP EXPORTS PRIVATE LIMITED having it's Registered office at "ROOM NO 707A, PODDAR COURT, GATE NO 1, 18, RABINDRA SARANI SEVENTH FLOOR, KOLKATA, WEST BENGAL, India, 700001"
 ...Petitioner

Notice is hereby given to the General Public that the Company proposes to make application under Section 13 of the Companies Act, 2013, to the Regional Director, Eastern Region seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 9th September 2025 to enable the company to change it's Registered office from "West Bengal" to "Chhattisgarh". Any person whose interest is likely to be affected by the proposed alteration may deliver an objection in writing along with reasons to the Regional Director, Eastern Region at the Address Corporate Bhawan, 6th Floor Plot No.IIIF116, in AA-IIIFRajarat, New Town, Akandakeshari, Kolkata-700135 within 21 days from the date of publication of this notice, with a copy simultaneously served upon the Company at its Registered Office at the address mentioned above.

FOR AND ON BEHALF OF
NKP EXPORTS PRIVATE LIMITED
Sd/-
Date:13.09.2025 Rakesh Sarangi (Director)
DIN:01097074 Place : Kolkata


पंजाब नैशनल बैंक Punjab National Bank
 ...the name you can BANK upon

CIRCLE OFFICE, BIDHANNAGAR, PASCHIM MEDINIPUR-721101

PREMISES REQUIRED FOR ATM

Punjab National Bank requires suitable ready built and well-constructed premises for ATM having **carpet area of 80 to 100 sqft at preferably on the ground floor** on rental/lease basis for **minimum tenure of 15 years**. Location: **Jhentla Bazar, PO-Jhentla, PS-Keshpur, Dist-Paschim Medinipur, WB - 721150**. Premises offered should have all clearance certificates from statutory authorities. Interested owners of such premises in the desired locality who are ready to lease out their readily available premises on long term lease basis (Min. 15 years or more) may send their offers in the prescribed format available on Bank's website www.pnbIndia.in or the same may be obtained from above mentioned address during office hours. **Last date & time of submission of bids: 04:00 PM on 26.09.2025**. Bank reserves the right to cancel the bid any time without giving any reason. For more information, please **contact - 842023115 / 9932734115**. No brokerage will be paid by the bank. **Bank reserves the right to accept or reject any or all offers at its sole discretion without assigning any reasons whatsoever.**
 Date: 17.09.2025
 Place: Paschim Medinipur

Circle Head


Niccoparks & Resorts Limited
 CIN: L92419WB1989PLC046487
 Regd. Office : 'JHEEL MEEL' Sector IV, Salt Lake City, Kolkata - 700 106
 Tel: (033)-6521 5518/04
 E-mail: niccopark@niccoparks.com Web: www.niccoparks.com

Special Window Open for Re-lodgement of transfer Requests for Physical Shares

This is to inform all shareholders that pursuant to SEBI circular No. SEBI/HO/MIRSD/MIRSD-PoD/PIR/2025/97 dated July 2, 2025, the Company is pleased offer a one-time Special Window, for the re-lodgement of transfer deeds of physical shares that were lodged before April 1, 2019, but were rejected or returned due to deficiencies in documentation, process or any other reason.

This Special Window has been opened for a period of six months, started from July 7, 2025, to January 6, 2026.

Kindly note that during this window, all re-lodged securities will be issued only in dematerialized (demat) form.

Eligible shareholders may submit their transfer request along with the requisite documents to the Company or its Registrar and Share Transfer Agent (RTA) within the stipulated time.

For any queries or assistance regarding the re-lodgement process, please contact:

Mr. Rahul Mitra Nodal Officer Company Secretary & Compliance officer Niccoparks & Resorts Ltd. 'Jheel Meel' Sector-IV, Salt Lake City, Kolkata - 700106 Tel: 033 6521 5518/5504 E-mail: rahul@niccoparks.com	R & D Infotech Pvt. Ltd. Registrar and Share Transfer Agent (RTA) 15/C, Nareish Mitra Sarani (formerly Beltala Road) Kolkata - 700 026. Tel: 033 2419 2641/2642 E-mail: info@rdinfotech.net
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For NICCO PARKS & RESORTS LIMITED
 Sd/-
RAHUL MITRA
 Executive President
 Company Secretary & Compliance Officer

Place : Kolkata
 Dated : 16.09.2025

POSSESSION NOTICE
 (for immovable property)

Whereas,

The undersigned being the Authorized Officer of **SAMMAAN CAPITAL LIMITED (CIN:L65922DL2005PLC136029)** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED**) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated **20.06.2025** calling upon the Borrower(s) **ROHIT TULSHAN and DEVIKA TULSHAN** to repay the amount mentioned in the Notice being **Rs. 33,90,339.49 (Rupees Thirty Three Lakhs Ninety Thousand Three Hundred Thirty Nine And Paise Forty Nine Only)** against Loan Account No. **HHLKOK00193792** as on **20.06.2025** and interest thereon within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on **13.09.2025**.

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **SAMMAAN CAPITAL LIMITED** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED**) for an amount of **Rs. 33,90,339.49 (Rupees Thirty Three Lakhs Ninety Thousand Three Hundred Thirty Nine And Paise Forty Nine Only)** as on **20.06.2025** and interest thereon.

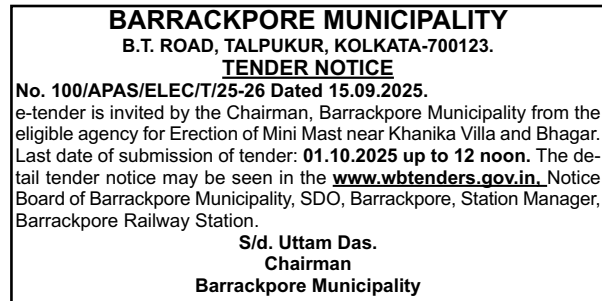
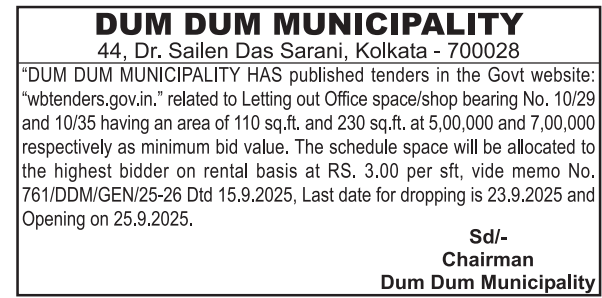
The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY	
ALL THAT APARTMENT NO. 3 B, HAVING SUPER BUILT-UP AREA, OF ABOUT 950 SQ. FT., ON THE BACK SIDE, ON THE 3RD FLOOR, OF THE APARTMENT BUILDING SITUATED AT PREMISES NO. 150 B, S N CHATTERJEE ROAD, KOLKATA, VILLAGE SHAHPUR, Zone -2, (CONTAINING LAND AREA OF 3 COTTAHS AND 7 CHITTAKS), (PREMISES NOT LOCATED ON J.L. SARNI) POLICE STATION BEHALA, WARD NO-119, KMC, DISTRICT 24 PARGANAS (SOUTH), KOLKATA 700038, WEST BENGAL.	

Sd/-
Date : 13.09.2025
Place : KOLKATA

Authorised Officer
SAMMAAN CAPITAL LIMITED
(FORMERLY KNOWN AS INDIABULLS HOUSING FINANCE LIMITED)

বিজ্ঞাপনের জন্য যোগাযোগ করুন
৯৮৩১৯১৯৭৯১



TENDER NOTICE		
N.I.T No.	Name of Work	Estimated Amount
WBMDA/ULB/ RSM/25/05/25-26/ 2nd Call Dated 15.08.2025	Construction Of Concrete Road With Surface Drain At Paschim Balia Ratanti Kali Mandir To Balia Basaiki Sangha Club In Ward No-01 Under Rajpur Sonarpur Municipality. The Rates Are Given As Per Pwd Building Schedule 2017.	Rs.18,98,711.00
WBMDA/ULB/ RSM/36/25-26 Dated 15.09.2025	Construction of Concrete Road from Pranab Das House to Samir Das ,Apita Das House at Sarat Sarani Ganashakti more in Ward No. - 09 under Rajpur-Sonarpur Municipality.	Rs.14,65,577.00

Bid Submission end date: **03.10.2025 at 11-00 hrs.** For more information please visit <http://www.wbtenders.gov.in>

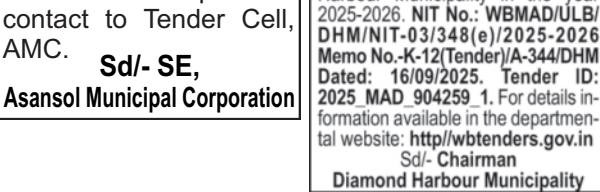
Sd/- E.O., Rajpur Sonarpur Municipality

BOLPUR MUNICIPALITY Bolpur, Birbhram WBMD/ULB/ BM/PW/AMRUT 2.0 /NT/ 13/10/2025/2026 Memo No:-1924/PWD/BM/2025- 2026, Dated-19.08.2025	Mandirbazar Panchayat Samiti South 24 Parganas
Name of the Work:- 1 (One) SI. No. 1. Tender Id: 2025_MAD_893395. 3. Last Date of Submission 20.09.2025 at 9:00 AM for details see Bolpur Municipality Notice Board & Website:- www.wbtenders.gov.in Sd/- Chairman Bolpur Municipality	Memo No: 88/MBPS, 89/MBPS, 90/MBPS, 91/MBPS, 92/MBPS E-Tenders are invited for 46 nos different development works under Mandirbazar Panchayat Samiti. Bid Submission End Date for both Tender - 24.09.2025 at 18.00 Hrs respectively. Date of Opening of Technical proposal for Tender - 25.09.2025 at 12.00 Hrs respectively. For details visit www.wbtenders.gov.in and office of the undersigned.

স্বাক্ষর ও মোহালা	
(২০১৭ সালের ইন্সলভেন্সি অ্যান্ড ব্যান্ডারপসি বোর্ড অফ ইথিয়া) (ডলারিটির লিকুইডেশন প্রদান) রেজিস্ট্রেশনের রেজিস্ট্রেশন ১৪ অধীনে ফিনান্স সিস্টেমস লিমিটেড-এর বিনিয়োগকারীদের অগ্রাধিকার জন্য	
১. কর্পোরেট সংস্থার নাম	জিয়ান সিইস্টেমস লিমিটেড
২. কর্পোরেট সংস্থার গঠনের তারিখ	০৮.১০.১৯৮৬
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট সংস্থা গঠিত/নিযুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট সংস্থার কর্পোরেট আইডেন্টিফিকেশন নাম্বার/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নাম্বার	U17297WB1986PLC041374
৫. কর্পোরেট সংস্থার রেজিস্টার অফিস এবং মূল অফিস (যদি কিছু থাকে) ঠিকানা	১এবি, হেমন্ত বসু স্ট্রিট, কলকাতা - ৭০০০০১, পশ্চিমবঙ্গ
৬. কর্পোরেট সংস্থার লিকুইডেশন কর্তার তারিখ	১২.০৯.২০২৪
৭. লিকুইডেটরের নাম, ঠিকানা, ইমেইল ঠিকানা, টেলিফোন নাম্বার এবং রেজিস্ট্রেশন নাম্বার	হংসরাজ জারিয়া ৪৯, অবিধান শাসনাল সেন, বেঙ্গলঘাট, ফুলবাগান, পবনপুর হোটেলের নিকট, কলকাতা - ৭০০০১০, পশ্চিমবঙ্গ ইমেইল: zeonsynvilliq@gmail.com মোবাইল: ৯৮৩১৬৪৪৬৪৪/৯৮৩৪৪০০৮৮৪ আইবিবিআই রেজিস্ট্রেশন নং IBBI/IPA-002/IP-008035/ 2019-2020/12663
৮. দাবি দাখিলের শেষ তারিখ	১২.১০.২০২৪
এতদ্বারা বিজ্ঞপিত হচ্ছে জিয়ান সিইস্টেমস লিমিটেড-এর ডলারিটির লিকুইডেশন কর্তার তারিখ ১২.০৯.২০২৪।	
জিয়ান সিইস্টেমস লিমিটেড-এর ক্রেডিটরদেরকে প্রামাণ্য নথি সহ তাদের দাবি ১২.১০.২০২৪ তারিখে বা তার পূর্বে লিকুইডেটরের নিকট ক্রম নং ৭ -এ উল্লিখিত ঠিকানায় পেশ করতে। আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ বৈদ্যুতিন মাধ্যমে তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ হাতে হাতে, পোস্ট বা বৈদ্যুতিন মাধ্যমে তাদের দাবি দাখিল করতে পারবেন। নিম্নোক্ত অথবা বিজ্ঞপিতকারী প্রামাণ্য সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।	
তারিখ: ১৭.০৯.২০২৪	(হংসরাজ জারিয়া)
স্থান: কলকাতা	লিকুইডেটর

[illegible]

বর্ধমান জোনাল অফিস	দখল নোটিশ
৩৬/এ, আর্মিস্ট্রি এভিনিউ, বিধাননগর সেক্টর -২এ, দুর্গাপুর কলা - বর্ধমান, পিন - ৭১৩১২১, ফোন নং - ০৩৪২-২৬৬৭৭০৩	(স্থাবর সম্পত্তির জন্য) পরিশিষ্ট - IV [কল - ৮(১)দ্রষ্টব্য]
অফিসার হিসেবে ২০০২ সালের সিবিউটিআর জেশন অ্যান্ড রিফ্রেশকশন অফ বিদ্যালিগ্যাল অ্যাসোসিয়েশনের ১৩(২২) ধারা অন্তর্গত পড়বে ২০০২ সালের সিবিউটিআর ইন্টারেস্ট (এনবোয়র্সমেন্ট) ক্লাসের এবং একটি ১০৮(১২) ধারা অধীনে গ্রন্থও ক্ষমতাযুক্ত নোটিশ প্রকাশের তারিখ থেকে ৬০ দিনের মধ্যে প্রতীতি করা পরিশোধের জন্য।	
পর্যাপ্ত স্বত্বাধারী/জামিনদার/বন্ধকদাতাকে বিশেষভাবে এবং সাধারণের প্রতি সাধারণভাবে অবগত করা (৪) উপধারা এবং ২০০২ সালের সিবিউটিআর ইন্টারেস্ট এনবোয়র্সমেন্ট ক্লাসের রুল ৮ সংস্থান পূরণ বিবেচ্যে সর্বমুখী সম্পত্তির স্বত্ব স্থলন করবেন।	
উপ সাধারণদেরকে সার্বভৌম করা হয়েছে তারা যেন কোনওভাবেই জামিনদার সম্পত্তির লেনদেন না করেন বাড়ি, বাক্স, প্রবেশ্য সুদ, ভাড়া আদায়াদনা সাপেক্ষে।	
উক্ত আইনের ১৩ ধারার উপধারা (৮) সংস্থান অধীনে নির্দিষ্ট সময়ের মধ্যে বকেয়া পরিশোধ সাপেক্ষে	
স্থাবর সম্পত্তি/জামিনদার সম্পদের বিস্তারিত	ক) দখলের তারিখ খ) দাবি বিবাকের তারিখ গ) বকেয়া পরিশোধ
কল অংশ সম্পত্তি দোতলা বকসাসের ভবন অবস্থিত মৌজা : ১৬০০০০০০ নং ২১, এলায়ার খতিয়ান নং ৪৩০৬, আরএসএ এবং একটি নং ২৪০২, পো : বালাপাশ, থানা : ভাতার, জেলা : পূর্ব বঙ্গোড়ার ০৬ শতক ০০০৬ একর জমি এবং ভবন। চৌহদ্দি : ৬ ফুট ৬৩৩৩ (নেম, দক্ষিণে : ১০ ফুট ৬৩৩৩ বক্রিটে মোড়, ৬ ফুট ৬৩৩৩ কাঁটা সড়ক; পশ্চিমে : ২ ফুট ৬৩৩৩ সাধারণ এবং সড়কীয় জমি এবং ভবন।	ক) ১৫.০৯.২০২৫ খ) ২৪.০৮.২০২৫ গ) ১০,৭৪,৬৮৯.৮০ টাকা (দশ লাখ ষায়াত্তর হাজার আটশ উনিশ টাকা এবং আশি পয়সা) টাকা
কল অংশ সম্পত্তি মৌজা : বাগিডাসা, জেএল নং ৭৫, এলায়ার নং ১৪৪০২, এলায়ার প্রট নং ৪৩২৬, অধিগ্রহণ ১০০ বর্গফুট খতিয়ান মৌজা : বর্ধমান পুরসভা অধীনে : শ্রীপাল, জেলা : পূর্ব বর্ধমান। চৌহদ্দি : উত্তরে : চিন্দু দাস এবং মুল্লু দাস; দক্ষিণে : সপাঞ্জালি দাস এবং চন্দ্র : পূর্বে : ১৫ ফুট সড়ক; পশ্চিমে : খালি জমি।	ক) ১৫.০৯.২০২৫ খ) ০২.০৮.২০২৫ গ) ১৬,৯১,১৮৭.১৯ টাকা (ষোলো লাখ একানব্বই হাজার একশ সাতাশি টাকা এবং উনিশ পয়সা) টাকা



CORRIGENDUM NOTICE INVITING E-TENDER		
N.I.T No.	Name of Work	Value of Work
WBMD/ULB/ RSM/323/25-26 Dated 04.09.25	Construction of boundary wall at Poush mela math in ward no-19, Under Rajpur-Sonarpur Municipality.	Rs. 7,40,818.00

Bid Submission end date is being extended from **15.09.2025 at 11-00 hrs to 23.09.2025 at 11-00 hrs**. For more information please visit <http://www.wbtenders.gov.in>

Sd/- E.O., Rajpur-Sonarpur Municipality

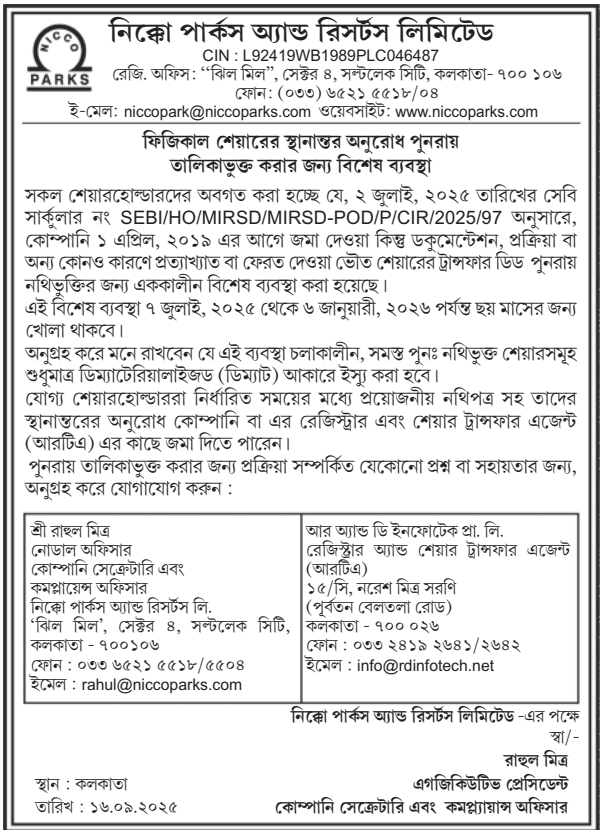
TENDER NOTICE		
N.I.T No.	Name of Work	Estimated Amount
WBMD/ULB/ RSM/361/125-26 Dated 15.09.25	Construction of Concrete Road from Bewahani Dutta House to Gaidahandi Park House at Fulmari Vidyasagar Pally In Ward No.-09 under Rajpur-Sonarpur Municipality.	Rs. 4,94,591.00

Bid Submission end date: **25.09.2025** at **11-00 hrs.** For more information please visit <http://www.wbtenders.gov.in>

Sd/- E.O., Rajpur-Sonarpur Municipality

TENDER NOTICE		
N.I.T No.	Name of Work	Estimated Amount
WSMAD/DULB/ RSM/363/25/26 Dated 15.09.25	Construction of Concrete Road, Surface Drain, covered Drain and Old drain covered Slab at Paschim Daspara Purbasha and Repairing old Drain at Purbu Baijapapara in Ward No.-13 under Rajpur-Sonarpur Municipality.	Rs. 5,57,023.00

Bid Submission end date: **25.09.25** at **11-00 hrs**. For more information please visit <http://www.wbtenders.gov.in> Sd/- E.O., Rajpur-Sonarpur Municipality



পূৰ্ব বেলঙয়ে

নং: সিডি/আরআর/নিউ/২০২২ তারিখ: ১২.০৯.২০২৫

ডিজিটালন (য়েলগে) মানোয়ার, (কমার্শিয়াল), শিয়ালদহ ডিভিসন, পূর্ব বেলগেয়ে, শিয়ালদহ, ৩য় তল, ডিআরএল বিল্ডিং, কলকাতা-৭০০০১৪ ফকুক শিয়ালদহ ডিভিসনে 'ডি' ক্যাটেগরীৰ শ্টেশন /হানে **ৱিৰেপ্ৰেছনেট ক্লম-এ**ৰ মাধ্যমে কাটাটাইৰ পৰিমেয়ৰ ব্যবস্থা কৰাওঁতে কাটাটাইৰ ব্যৱসাতে তিন বছৰেৰে অভিজ্ঞতাসম্পন্ন ব্যক্তি অথবা অধীশাৰীৰ সন্মতা বা পৰ্যায়সমূহৰ সন্মতি, ১৯৩২-এৰ অধীনে নিবন্ধীকৃত অথবা কোম্পানীজাত আক্ট ১৯৫৬-ৰ অধীনে গঠিত কোম্পানি বা নিখুঁতভূ সমবায়/নিবন্ধীকৃত বহিৰ্ভাগ (গোষ্ঠী)একক দলুৱাবলৈ সন্মতাৰ নিকট থকে প্ৰতিযোগিতামূলক, সিঙ্গল ষ্টেজ সিঙ্গল প্যাকেট পদ্ধতিতে ই-টেন্ডাৰ আহ্বান কৰা হোৱাওঁ স্টেশন এৰ প্ৰস্তুতিতে ইউনিটেৰ পৰিমাণ নিৰূপণ কৰা. নং. ১: স্টেশন ১ বেংগালডোৰ; **উল্লেখিত** নং. ৬ বিটিয়াই-আরআর/১০১/ হান ৪ তত্পৰতাৰে অফেন (কেজা প্লান কলকাতা)। প্ৰয়ো্যে বাবনা অৰ্থ ২ ৬৮.৩০০ টকা। **সৱৰ্ণশালী** ১৬ অৱশ্যিকৃত (নকলোৱা জনা উমুক্ত)। ১৪৭৪৬৬ মুলা, টোৱাৰ নৰিৰ মুলা, টোৱাৰ বায়না অৱ, বিদ্য নিয়ম ৩ শৰ্তাবলি www.ireps.gov.in এ পঢ়োৱা যোৱা। উক্ত গুৱেষৰিটে কেবলমাত্ৰ ই-টেন্ডাৰৰ পদ্ধতিতে এই টেন্ডাৰটিৰ দৰপ্ৰস্তাব দাখিল কৰাওঁতে হব। **দৰপ্ৰস্তাব প্ৰদান** -বন্ধেৰে তাৰিখ ৩১.১০.২০২৫ তাৰিখ দুপলৈ ২ টো।

SDAH-198/2025-26

টোৱাৰ নৰিৰ মুলা বেলগেয়ে হবলৈওঁ www.e.railian railways.gov.in এ পঢ়োৱা যোৱা

আমাৰে কলকাতা পূৰ্ব info@EasternRailway www.easternrailway.gov.in

অঙ্কুর মার্কেটিং লি.
CIN : U22110WB1984PLC240038
ফোন: অফিস ১১০, স্টল পার্ক, কসবা রংগলাতা, কলকাতা-৭০০০৪৭
মেইল : ০৩৩৭২৩০০০২০; ইমেইল : www.marketing85@gmail.com
ওয়েবসাইট : www.ankurmarketing.com

নোটেশ

কোম্পানি আইন, ২০১৩-এর ধারা ১০৮-এর বিধান অনুসারে বিজ্ঞপিত হল যে কোম্পানি (ম্যানেজিং ডায়ালগ নিউসপ্যাবলিস্টেম) সংশ্লিষ্ট বিমানেলা, ২০১৬ এবং নিকিউটিভ ডায়াল প্রোগ্রামের (ম্যানেজিং ডায়ালগ) নিউসপ্যাবলিস্টেম এবং ডিস্ট্রিবিউশন (ম্যানেজিং ডায়ালগ) এর রেজিস্ট্রেশন ৪৮-এর নিরি ২০ সহ পঠিত রেজিস্ট্রেশন, ২০১৬ কোম্পানির সদস্যদের ৪০ অর্থ বার্ষিক সাধারণ সভা (এগ্রিউমেন্ট) বৃহস্পতিবার, ২৬ সেপ্টেম্বর, ২০১৬ তারিখ পূর্বের ১টায় অনুষ্ঠিত হবে এর নির্বন্ধিত অধিসে অর্থাৎ ২০১০, রবি পার্ক, কসবা রংগলাতা, কলকাতা - ৭০০০৪৭ টিকানার।

সভা আয়োজকরা নোটেশ উল্লিখিত বিমানেলা এবং বিমানেল ব্রিসহসহ সম্পদদের জন্য নোটেশ এবং বার্ষিক প্রতিবেদন সেসব সম্পদদের পাঠানো হবে দায়িত্ব হলেই মনোনীত কর্তার কোম্পানি/আরএফএর কাছে উপলব্ধ। এগ্রিউমেন্ট এবং বার্ষিক প্রতিবেদন কোম্পানির প্রমোয়সিট www.ankurmarketing.com এবং এআইএসএফ ওয়েবসাইট www.evoting.nsdl.com-এ পাওয়া যাবে।

১. এজন্যে বিপণনভিত্তিক দেওয়া ব্যবসায়ের আইনস্টাইল ইলেকট্রনিক ভাটিকা সিস্টেমের মাধ্যমে লেনদেন করা হবে। অনুদানের শোয়ারহোয়াসডেল ই-ভোটিং সুবিধা পাস করা হয়েছে যা কিনা সদস্যদের বা শোয়ারহোয়াসডেল উপকারী সদস্যদের ইয়েভে নির্ধারিত হবে ১৮ সেপ্টেম্বর, ২০২১ তারিখে সদস্যদের ভোটিংকরণ গণনা করা নির্ধারিত কাট-অফ তারিখ, সদস্যদের দ্বারা প্রয়োগ করা হবে দ্রুততাই ই-ভোটিং অবিলম্বে পরিচালিত হবে।
২. ই-ভোটিং শুধুর তারিখ এবং সময় হল সেমসবার, ২২ সেপ্টেম্বর, ২০২১ সন্ধ্যা ১০টা এবং ই-ভোটিং শেষ হওয়ার তারিখ এবং সময় হল বুধবার, ২৪ সেপ্টেম্বর, ২০২১ বিকাল ৫টা। ভোটিং তারিখ ২৪ সেপ্টেম্বর, ২০২১ (বিকাল ৫টা) এর পরে দ্রুততাই ই-ভোটিং এর উপায় অনুমোদিত হবে না।
৩. একজন সদস্য যিনি কাট-অফ তারিখ অর্থাৎ ২৪ সেপ্টেম্বর, ২০২১-এ সদস্য হিসাবে অবিরত থাকতেন, তিনি দ্রুততাই ই-ভোটিং এর মাধ্যমে ভোট দেওয়ার অধিকার হারাতে পারেন এবং এজন্যেই এটি অপ্রত্যাশিত করতে পারতেন, তবুও তাদের আবার ভোটে দেওয়ার অনুমতি দেয়া হয়েছে না। ১৮ সেপ্টেম্বর, ২০২১-এর কাট-অফ তারিখে শোয়ারের সদস্য বা উপকারী মালিক হিসাবে বিদ্যিভেতে ভোটিং শোয়ারহোয়াসডেল ইমোভাইল ই-ভোটিং সুবিধা পাস করার অবিলম্বে পরিচালিত হবে।
৪. শ্রী শ্রী কান্ত মোহাংতা, মোহাটিকা সিং চ্যাটার্জি আফগানিস্তানি একটি সুবিধা এবং যেকোনো ই-ভোটিং প্রক্রিয়া পর্যালোচনা করা ক্ষুদ্রনিম্নভাষীরা নিশ্চিত করা হয়েছে এবং যেকোনো প্রকার ভাষা সমস্যা তার মেলই আইডি mohata.shikant@gmail.com এর তার সাথে যোগাযোগ করতে পারেন।
৫. কোম্পানি আইন, ২০১৩ এর ধারা ১১ অনুসারে শোয়ার ট্রান্সপারেন্ট রেকর্ডিংসওল বার্ষিক সাধারণ সভার উদ্দেশ্যে ১৯ সেপ্টেম্বর, ২০২১ থেকে ২৪ সেপ্টেম্বর, ২০২১ (উভয় দিন সহ) পর্যন্ত খোলা থাকবে।
৬. ইমেল আইডি নিবন্ধন করার পদ্ধতি যখন থাকবে থেকেই নিবন্ধিত না থাকে :
 - ভোটে আকারে শোয়ার ধারণকারী সদস্যরা তাদের ইমেল absconsubstant99@gmail.com-এ ফেলিওং নং, নাম, শোয়ার সত্যিকারেরই সত্য করে পান (সদস্য এবং পিসেন), গ্যান কাউন্টের খ-প্রত্যাহারিত সত্য করে, খ-প্রত্যাহারিত সত্য করে সত্য করে সত্য করে পান।
 - ডিম্যাড আকারে শোয়ার ধারণকারী সদস্যরা তাদের নিজ নিজ ডিপোজিটরি অংশগ্রহণকারীদের সাথে তাদের ইমেল আইডি নিবন্ধন করতে পারেন।
 - বিকল্পভাবে সদস্যরা e-voting@nsdl.com-এ ইমেল অনুরোধ পাঠাতে পারেন ইউলপার আইডি গ্যান পাসওয়ার্ড পাওয়ার জন্য এবং উল্লিখিত ক্রম নম্বরে ব্যবস্থা অনুযায়ী পাসওয়ার্ড বিস্তারিত পাঠিয়ে।
৭. ব্যবস্থায় যাদিকরণের পর কোম্পানি/এনএসসিএল তাদের লগইন শংসাপত্রগুলি তাদের ইমেল/টিকিটনাংক পাঠিয়ে দেবে।
৮. সদস্যরা তাদের কোম্পানি প্রক/অনুযায়ী গ্যানগুলি, শ্রীমতি ইহসানী দারা, কোম্পানি সেলেক্টরি এবং কোম্পানি অফিসারের অফিসারের ankushmarketing98@gmail.com-এ জানাতে পারেন।

স্থান : কলকাতা
তারিখ : ১৬.০৯.২০২৫



e-Tender No: WBDMC/W/66(APAS) of 25-26
Tender ID: 2025_MAD_903950_1 • Est. Amt: Rs. 2,92,039.00

8) Name of the Work: Improvement of installation with 2 nos mini High Masts (using 9 mtr steel tubular pole), UG PVC Armoured cable & LED Street light fittings at Kali Gore, Fuljhur under Ward No. 25 of Durgapur Municipal Corporation.

e-Tender No: WBDMC/W/66(APAS) of 25-26
Tender ID: 2025_MAD_903950_2 • Est. Amt: Rs. 2,28,076.00

9) Name of the Work: Construction of drain from Singh Niwas to Ichhengahouse Rabindrapally Fuljhure within Ward no. 25, under DMC

e-Tender No: WBDMC/W/66(APAS) of 25-26
Tender ID: 2025_MAD_903950_3 • Est. Amt: Rs.1,91,455.00

10) Name of the Work: Repairing of roof and repairing of 01 no. class room at Fuljhure F.P. School within Ward No. 25

e-Tender No: WBDMC/W/66(APAS) of 25-26
Tender ID: 2025_MAD_903950_4 • Est. Amt: Rs. 2,64,277.00

11) Name of the Work: Construction of drain from Ushadevi house to Ashipandit house at Pardoil within Ward No. 25 under DMC.

e-Tender No: WBDMC/W/68(APAS) of 25-26
Tender ID: 2025_MAD_904331_1 • Est. Amt: Rs. 5,16,604.00

12) Name of the Work: Construction of Cement concrete road from Gopal Gori house to Minati Siddiqui house Aranyak Society

e-Tender No: WBDMC/W/68(APAS) of 25-26
TenderID: 2025_MAD_904331_2 • Est. Amt: Rs. 3,36,512.00

Last Date: 23.09.2025 upto 4:50 PM

13) Name of the Work: Improvement of illumination with steel tubular pole, LED lighting LT/OH Un-armoured Cable at (a) Bidhan Park A/2, Sector 1 (b) North Extension (c)4/14/1 Bidhan Park under Ward No. 25 of Durgapur Municipal Corporation.

e-Tender No: WBDMC/W/69(APAS) of 25-26
Tender ID: 2025_MAD_904449_1 • Est. Amt: Rs. 1,33,390.00

2) Name of the Work: Repairing road by Cement Concrete of Bidhan Park Sector I and II from Dr. K. Bhattacharya to North Extension within Ward No. 25

e-Tender No: WBDMC/W/69(APAS) of 25-26
Tender ID: 2025_MAD_904449_2 • Est. Amt: Rs. 8,64,411.00

Last Date: 23.09.2025 upto 1:55PM
For details : wbenders.gov.in

Sd/-
Executive Engineer, DMC